

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 458
TO BE ANSWERED ON 04.02.2020

PMGSY-PHASE I, II AND III

458. ADV. ADOOR PRAKASH:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether all the States have achieved the targets under Pradhan Mantri Gram Sadak Yojana (PMGSY), Phase-I and Phase-II, if so the details thereof, State-wise;
- (b) the details of the amount allocated and utilized by various States under PMGSY-I and PMGSY-II;
- (c) whether proposals have been received from the States for works under PMGSY-III and if so, the details thereof; and
- (d) whether the Government will give special consideration to the flood hit States including Kerala where the rural roads are completely damaged and if so, the details thereof?

ANSWER
MINISTER OF RURAL DEVELOPMENT
(SHRI NARENDRA SINGH TOMAR)

(a): As on 30th November, 2019, out of the 1, 78, 184 eligible and unconnected habitations of population size of 500+ in plain areas and 250+ in Special category States, Deserts, Tribal and Backward Districts (as per Census, 2001) identified for coverage under the Pradhan Mantri Gram Sadak Yojana (PMGSY); 1,67,290 habitations have been connected through all-weather roads including 16,086 habitations connected by States out of their own resources. 4,247 habitations are dropped or are non-feasible. The State-wise details are given in **Annexure-I**.

The details of road length sanctioned and completed under PMGSY-I and PMGSY-II, State-wise are given in **Annexure-II** and **Annexure-III** respectively.

(b): The details of amount released and utilized including State share under PMGSY-I &II are given at **Annexure-IV**.

(c): The States of Andhra Pradesh, Chhattisgarh, Gujarat, Karnataka, Madhya Pradesh, Rajasthan and Tamil Nadu have submitted their first batch of proposals under PMGSY-III. The proposals of the State of Chhattisgarh for 3,729.17 Km road length at a cost of Rs. 2,290.13 crore have already been sanctioned.

(d): As per programme guidelines, 'Rural Road' is a State subject and PMGSY is a one-time special intervention to provide rural connectivity. Maintenance of rural roads constructed under PMGSY is

the responsibility of the State Governments. The State Governments are required to undertake the maintenance of the entire Core Network, particularly the road works constructed/upgraded under PMGSY. All road works constructed under PMGSY are covered by initial five years maintenance contracts to be entered into along with the construction contract, with the same contractor, as per the Standard Bidding Document. On expiry of this 5 year post construction maintenance, PMGSY roads are required to be placed under Zonal maintenance contracts consisting of 5 year maintenance including renewal as per cycle, from time to time. Repair/reconstruction of roads damaged due to natural calamity is not covered under PMGSY.

Annexure referred to in reply to part (a) of Lok Sabha Unstarred Question No. 458 for reply on 04th Feb 2020

Habitation Connectivity Status under Pradhan Mantri Gram Sadak Yojana (PMGSY)							
Sr. No.	State Name	Total Eligible Unconnected Habitations	Total Connected Habitations	Total State Connected Habitations	Total Habitation Connected	Total Dropped Habitations	Total Not Feasible Habitations
1	Andaman And Nicobar Islands	7	0	0	0	0	0
2	Andhra Pradesh	1636	1194	357	1551	17	22
3	Arunachal Pradesh	642	499	0	499	1	0
4	Assam	15321	11600	1428	13028	48	0
5	Bihar	34586	28949	3112	32061	1234	0
6	Chhattisgarh	10638	9365	550	9915	293	56
7	Dadra And Nagar Haveli	0	0	0	0	0	0
8	Goa	15	1	0	1	0	0
9	Gujarat	3387	3048	319	3367	7	9
10	Haryana	1	1	0	1	0	0
11	Himachal Pradesh	3554	2297	656	2953	56	257
12	Jammu And Kashmir	2497	1868	198	2066	85	0
13	Jharkhand	11469	9533	1539	11072	370	0
14	Karnataka	423	296	127	423	0	0
15	Kerala	434	402	17	419	13	0
16	Madhya Pradesh	19448	17362	1601	18963	257	60
17	Maharashtra	1950	1326	480	1806	92	18
18	Manipur	667	571	15	586	0	0
19	Meghalaya	771	365	125	490	3	41
20	Mizoram	256	155	12	167	5	7
21	Nagaland	116	95	7	102	0	0
22	Odisha	16488	14954	1054	16008	39	20
23	Punjab	535	389	146	535	0	0
24	Rajasthan	16450	15970	283	16253	174	0
25	Sikkim	359	326	9	335	0	0
26	Tamilnadu	2013	1985	11	1996	9	8
27	Tripura	2071	1909	31	1940	24	2
28	Uttar Pradesh	14804	11747	2436	14183	619	0
29	Uttarakhand	2658	1428	778	2206	0	8
30	West Bengal	14221	12977	631	13608	385	0
31	Telangana	767	592	164	756	7	1
Total:		178184	151204	16086	167290	3738	509

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Feb 2020

Road length sanctioned and completed under PMGSY-I

(Length in km)

Sr.No.	State Name	Road Length Sanctioned	Road Length Completed	Balance Road Length for completion
1	Andaman And Nicobar Islands	105.775	0.000	105.775
2	Andhra Pradesh	13,822.626	12,982.468	430.024
3	Arunachal Pradesh	13,868.062	8,310.442	5,548.837
4	Assam	27,338.021	23,551.997	3,680.902
5	Bihar	55,435.942	51,240.436	2,295.929
6	Chhattisgarh	34,711.912	30,325.276	3,237.600
7	Goa	182.740	155.330	26.890
8	Gujarat	11,546.224	11,396.023	11.910
9	Haryana	4,572.101	4,565.224	0.000
10	Himachal Pradesh	20,756.686	15,883.283	4,607.091
11	Jammu And Kashmir	19,700.405	11,525.062	7,935.973
12	Jharkhand	25,828.010	23,201.146	2,025.010
13	Karnataka	16,359.367	16,357.155	0.000
14	Kerala	3,327.562	3,138.133	163.044
15	Madhya Pradesh	75,965.696	72,559.775	519.123
16	Maharashtra	24,929.193	23,780.075	585.475
17	Manipur	11,358.940	7,366.434	3,981.089
18	Meghalaya	4,287.543	2,031.018	2,251.497
19	Mizoram	4,288.482	3,355.297	920.435
20	Nagaland	4,154.450	3,869.460	284.990
21	Odisha	61,582.109	56,502.706	2,829.485
22	Punjab	6,937.212	6,912.435	0.000
23	Rajasthan	66,130.333	63,721.164	137.815
24	Sikkim	4,794.500	3,993.187	750.759
25	Tamilnadu	16,319.534	15,621.366	548.843
26	Telangana	10,219.187	9,636.134	374.800
27	Tripura	4,946.387	4,391.763	391.882
28	Uttar Pradesh	50,337.930	48,752.807	694.635
29	Uttarakhand	18,248.773	12,192.818	5,939.665
30	West Bengal	34,672.304	32,531.816	1,862.942
	Total	646,728.006	579,850.230	52,142.420

Annexure-III

Annexure referred to in reply to part (a) of Lok Sabha Unstarred Question No. 458 for reply on 04th Feb 2020

Road length sanctioned and completed under PMGSY-II

Sr.No.	State Name	Road Length Sanctioned	Road Length Completed	Length in km
				Balance Road Length for completion
1	Andhra Pradesh	1,330.953	1,252.071	40.100
2	Arunachal Pradesh	550.910	0.000	550.910
3	Assam	1,729.612	0.000	1,729.612
4	Bihar	2,465.380	0.000	2,465.380
5	Chhattisgarh	2,248.716	2,088.850	144.756
6	Gujarat	1,180.310	1,171.810	0.000
7	Haryana	1,042.239	1,015.738	0.000
8	Himachal Pradesh	1,251.161	0.000	1,251.161
9	Jammu And Kashmir	783.880	0.000	783.880
10	Jharkhand	1,652.860	16.500	1,636.360
11	Karnataka	2,241.178	2,218.163	0.480
12	Kerala	588.898	459.333	125.083
13	Madhya Pradesh	4,984.497	4,324.913	629.609
14	Maharashtra	2,618.906	2,581.431	6.610
15	Manipur	325.000	0.000	325.000
16	Meghalaya	489.960	0.000	489.960
17	Mizoram	194.250	0.000	194.250
18	Nagaland	227.600	0.000	227.600
19	Odisha	3,759.219	1,045.767	2,712.894
20	Punjab	1,342.820	1,329.705	3.770
21	Rajasthan	3,464.263	3,465.407	3.520
22	Sikkim	120.992	0.000	120.992
23	Tamilnadu	2,940.416	2,685.686	252.396
24	Telangana	944.075	894.541	2.910
25	Tripura	307.233	0.000	307.233
26	Uttar Pradesh	7,614.283	7,466.016	42.650
27	Uttarakhand	905.830	0.000	905.830
28	West Bengal	2,527.008	28.500	2,498.508
	Total	49,832.449	32,044.431	17,451.454

ANNEXURE-IV

Annexure referred to in reply to part (b) of Lok Sabha Unstarred Question No. 458 for reply on 04th Feb 2020

Financial Progress under PMGSY-I&II

Rs in Crore

S.N	State	Releases	Expenditure@
1	Andhra Pradesh	5266.41	3846.76
2	Arunachal Pradesh	5078.43	4921.47
3	Assam	14026.21	14436.47
4	Bihar	22337.12	24377.69
5	Chattisgarh	9079.60	10813.56
6	Goa	10.15	0.00
7	Gujarat	2931.26	3535.27
8	Haryana	1868.05	2202.17
9	Himachal Pradesh	4640.40	4357.59
10	Jammu & Kashmir	6685.31	6896.42
11	Jharkhand	6840.26	8168.29
12	Karnataka	3833.73	4769.13
13	Kerala	1489.75	1916.76
14	Madhya Pradesh	19557.39	24281.49
15	Maharashtra	6938.17	8210.58
16	Manipur	2450.44	2364.69
17	Meghalaya	1173.47	1037.30
18	Mizoram	1673.48	1225.52
19	Nagaland	787.23	803.17
20	Odisha	19879.52	24247.58
21	Punjab	2983.98	3301.69
22	Rajasthan	11786.08	13068.11
23	Sikkim	1633.51	1572.64
24	Tamil Nadu	4441.72	5245.72
25	Tripura	2881.73	2707.55
26	Uttar Pradesh	14205.67	16499.55
27	Uttarakhand	4780.97	4709.34
28	West Bengal	10976.82	13414.67
29	Telangana	803.70	2841.40
	Total	191040.55	215772.60

@ including State Share